Statement

	Statement								
	(Figures in thousands)								
_	States			j' er R oi ci ci ci	umber of cb-seek- s on live egister f Employ- nent Ex- hanges as n 31st becember 979				
	I ,				2				
1	Andhra Pradesh		•	_	1237.1				
2	Assam		•		319.2				
3	Bihar .				1998.6				
4	Gujarat .		•	•	420.4				
5	Haryana .	•	•		325.7				
6	Himachal Prade	esh			119.4				
7	J a mmu & Kash	mir	•		52.7				
8	Karnataka .			•	553-9				
9	Kerala .	•	•	•	1204.2				
10	Madhya Prades	h.	•	•	737.5				
II	Maharashtra	•	•	•	1119.7				
12	Manipur .	•	٠	•	88. t				
13	Meghalaya .	•	•	•	10.3				
14	Nagaland-	•	•		4.3				
15	Orissa .	•	•	•	.429.6				
16	Punjab .	•	•	•	407.6				
17	Rajasthan .	•	•	•	338.4				
18	Sikkim* .	•	•	•					
19	Tamilnadu.	•	•	•	987.6				
20	Tripura .	•	•	•	70.8				
21	Uttar Pradesh	•	•	•	1407.6				
	West Bengal	י אז מר	•	•	2082.1				
	NION TERRIT			1	0 -				
I	Andaman & Ni		r 1 518 1	105	8.0				
2	Arunachal Prac	IC2U +	•	•					

t					2
3 Chandiga	rh	•	,	•	52.8
4. Dadra &	Naga	r Ha v	eli*		
5. Delhi	•	•	•		281.4
6. Goa .	•	•	•		25.2
7. Lakshadw	cep	•	•	•	4.4
8. Mizoram	•	•	•	•	15.3
9. Pondicher	ry	•	•	•	32.0
9. Pondicher ————— All India		.1	•	•	

Note: 1. *No employment Exchange is functioning in these States/Union Territories.

> 2. Excludes figures in respect of University Employment Information and Guidance Bureaux except for Delhi and Maharashtra.

Employment through the Employment Exchanges

415 SHRI HANNAN MOLLAH Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal for making employment in all the Central Government concerns through employment exchanges;

(b) whether this policy would be extended to all non-Governmental employments; and

(c) if not, the reasons therefor?

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Under existing instructions, recruitment in-Central Government Undertakings against posts carrying pay scales the maximum of which do not exceed Rs. 800 per month is required to be made through Employment Exchanges.

(b) and (c). There is no proposal to extend this policy to employment in the private sector as there are legal and administrative difficulties in doing so.